

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01225/2018

Jabalpur, this Monday, the 23rd day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Hari Narayan Yadav, S/o Late Shri Prem Narayan Yadav,
Aged about 61 years, Occupation Retired Mail Guard,
R/o 995/1 First Row, Bai Ka Bagicha
Ghamapur Jabalpur (M.P.) **-Applicant**

(By Advocate-Shri Lakshman Prasad)

V e r s u s

1. Union of India, Through General Manager,
West Central Railway Near
Indra Market Railway Station, Jabalpur (M.P.)
2. Divisional Railway, West Central Railway Manager
Jabalpur (M.P.) **- Respondents**

(By Advocate-Shri Y.N.Mishra)

O R D E R (Oral)
By Navin Tandon, AM:-

The respondents have filed their reply in which it has been stated that the name of the applicant's wife has already been corrected in the PPO and the new PPO dated 01.02.2019 has already been issued.

2. Accordingly, he submits that the relief prayed for in the Original Application has been granted and the Original Application has become infructuous.

3. Learned counsel for the applicant agrees to the above.

4. In view of it, the Original Application is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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